

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 104
CP(IB)/481(AHM)2019

Order under Section 9 IBC

IN THE MATTER OF:

Logix Bulk Forwarding BV
V/s
JBF Petrochemicals Ltd

.....Applicant

.....Respondent

Order delivered on ..05/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

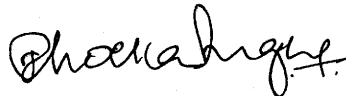
PRESENT:

For the Applicant :None
For the Respondent :Mr. Maulik Nanavati, Advocate

ORDER

We have directed Petitioner to provide copy of Board Resolution to initiate these proceedings, however, it is not complied, hence, we direct to comply the same within seven days or else further order shall be passed.

List the matter on 16.08.2021.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)